

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 30-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100087/2018	The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza	
(Main Matter REMAND APPL POCSO/0101050/2017)				
<u>ARGUMENTS</u>				
2	POCSO SPL CASE	100139/2015	The State Govandi Police Station Vs John Michal Desoza	
3	POCSO SPL CASE	100234/2015	The State DCB CID Unit X Vs Shivkumar @ Shiva Ramlakhan Rana	
4	POCSO SPL CASE	100393/2015	The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan	
5	POCSO SPL CASE	100509/2017	The State Dongri Police Station Vs Monu Pehlad Malvi	
<u>HEARING</u>				
6	CRI BAIL APPLN	101032/2020	STATE GOVERNMENT Govandi Police Station Vs Devendra @ Deva Vishnu Patil	SPP Ganesh Shinde
<u>EVIDENCE</u>				
7	POCSO SPL CASE	100483/2017	The State Ghatkopar Police Station Vs Rahul Mahavir Nayak	
<u>REPLY/SAY</u>				
8	POCSO SPL CASE	100225/2018	The State of Nagpada Police Station Vs Ashfak Ahamad Januudin Shaikh	
(Main Matter REMAND APPL POCSO/0100230/2018)				
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100644/2019	The State of Maharashtra - Antop Hill Police Station Vs Anup Vijaykumar Sharma	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100662/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Arjunan Haridas	PP PP
11	POCSO SPL CASE	100684/2019	The State of Maharashtra -N.M. Joshi Marg Police Station Vs Sanjay Hariprasad Mishra	PP
12	POCSO SPL CASE	100714/2019	The State of Maharashtra - Vikhroli Police Station Vs Ramesh Babu Mani	PP